GOVERNMENT OF INDIA MINISTRY OF AGRICULTURE AND FARMERS WELFARE DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA UNSTARRED QUESTION NO. 347

TO BE ANSWERED ON 5TH DECEMBER, 2023

RELEASE OF PENDING LIABILITIES OF TRFA

347. SHRI CHANDRA SEKHAR SAHU: SHRI RAHUL RAMESH SHEWALE:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is planning to release pending liabilities of Targeting Rice Fallow Area (TRFA) under National Food Security Mission (NFSM) oilseeds and if so, the details thereof, State-wise, particularly of Odisha;
- (b) the names of the State Governments who have got the approval of Annual Action Plan for 2023-24;
- (c) whether the Government proposes to approve the reduction of demonstration patch size from 50 hectare to 20 hectare at the earliest and if so, the details thereof; and
- (d) whether the Government will ensure timely supply of groundnut minikits to enable the districts to plan crop calendar accordingly and if so, the facts and details in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री (SHRI NAREDNRA SINGH TOMAR)

(a) & (b): The Government is implementing a component of Targeting Rice Fallow Area (TRFA) for oilseed crops under National Food Security Mission (NFSM) - Oilseeds for cultivation in rice fallows area in the State of Andhra Pradesh, Assam, Bihar, Chhattisgarh, Jharkhand, Karnataka, Maharashtra, Odisha, Tamil Nadu and West Bengal. State- wise details of the Annual Action Plan (AAP) of TRFA including pending liabilities approved by the State Level Sanctioning Committee (SLSC) and sanctioned by Government of India for the year 2023-24 are as under:

(Amount Rs. in lakh)

S.	Name of the	Allocation**		Total	Pending Liabilities
No	State	Centre Share (CS)	State Share (SS)	Allocatio n (CS+SS)**	(as on 1 st April 2023)
1	Andhra Pradesh*	-	-	-	-
2	Assam	2434.11	270.46	2704.56	267.50
3	Bihar	175.00	116.67	291.67	0.0
4	Chhattisgarh	760.07	506.71	1266.79	1266.79
5	Jharkhand	125.00	83.34	208.34	0.00
6	Karnataka	193.00	129.00	322.00	123.00
7	Maharashtra	100.00	66.67	166.67	5.38
8	Odisha	864.00	576.00	1440.00	206.50
9	Tamil Nadu	52.20	34.80	87.00	37.00
10	West Bengal	1998.95	1332.63	3331.58	1136.00
	Total	6702.33	3116.27	9818.61	3042.17

^{*} Andhra Pradesh is not implementing the TRFA programme during 2023-24, however, State has requested for release of pending liabilities of Rs. 164.86 lakhs without approval of State Level Sanctioning Committee on6.11.2023.

In addition to the above, Government also approved anAnnual Action Plan of Rs. 2,99,01,894/- including pending liabilities of Rs. 1,21,81,894/- for the year 2022-23 for conducting Frontline Demonstrations of sunflower in Rice Fallows for area expansion & other extension activities to the Indian Institute of Oilseeds Research (IIOR) in collaboration with International Crops Research Institute for the Semi-Arid Tropics (ICRISAT) during 2023-24" under NFSM-Oilseeds.

- (c): There is a provision for demonstrations in cluster mode with a contiguous area of 50 ha in a village / villages / block except hilly regions/terrains, where the size of the cluster should not be less than ten hectare under NFSM- Oilseeds. One demonstration will be allowed to one farmer with a ceiling of one ha under each crop. The assistance will be on pro-rata basis with the reduction in area as per availability of land with individual farmer.
- (d): The Government distributes Groundnut Minikits during kharif and rabi seasons through the concerned State's Department of Agriculture in a time bound manner. The Seed Minikits consignments are delivered by central Agencies at District Head Quarters of State Department of Agriculture, beyond which the distribution of seed Minikits are taken care by the State's Department of Agriculture within stipulated cutoff date proposed. Details of Groundnut Seed Minikit supplied to the States during 2019-20 to 2022-23 are as under:

Crops	Year	Supplied (in Nos.)	
Groundnut	2019-20	90753	
	2020-21	1625	
	2021-22	42661	
	2022-23	57418	

^{**} Total allocation includes pending liabilities of TRFA.